Completion of Recovery Certificate No. RC 8813 of 2025 Mr. Priyank Dineshbhai Shah (PAN: ALXPM7111J) in the matter of unregistered investment advisory by Priyank Dineshbhai Shah.

Recovery Certificate No. RC 8813 of 2025 dated July 08, 2025 was drawn against Mr. Priyank Dineshbhai Shah (PAN: ALXPM7111J) for sum of Rs.9,41,170/-(Rupees Nine Lakh Forty One Thousands One Hundred Seventy Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. QJA/GR/WRO/WRO/30794/2024-25 dated September 20, 2024 in the matter of unregistered investment advisory by Priyank Dineshbhai Shah.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

14.10.2025 Ahmedabad



RECOVERY OFFICER

पूजा ढींगरा / Pooja Dhingraa बस्ली अधिकारी एवं उपमहाप्रबंधक Recovery Officer & Deputy General Manager भारतीय प्रतिमृति और विनिमय बोर्ड Securities and Exchange Board of India अहमदाबाद / Ahmedabad